## GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:5887 ANSWERED ON:02.05.2013 REVAMPING OF SCOOTERS INDIA LIMITED Panda Shri Baijayant;Thakur Shri Anurag Singh

## Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the modalities of the revival programme planned by the Government for revamping of Scooters India Ltd. have been finalised:
- (b) if so, the details thereof;
- (c) whether there are any implications on the employment status of existing workforce within it; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a): Yes, Madam.
- (b): Government has approved the following revival proposal for the Scooters India Limited (SIL):-
- i) To infuse fund to the tune of Rs. 70.38 crore as equity for capital expenditure.
- ii) To provide Rs. 20 crore as interest free plan loan for working capital.
- iii) To convert Plan Loan of Rs. 1.93 crore, outstanding as on 31.03.2012, into equity.
- iv) To convert non-plan loan of Rs. 83.28 crore, outstanding as on 31.03.2012, into equity.
- v) To waive interest accrued and due of Rs. 22.17 crore as on 31.03.2012.
- vi) To waive interest accrued and not due of Rs. 4.20 crore as on 31.03.2012.
- vii) Enhancement of superannuation age from 58 years to 60 years.
- viii) Implementation of 2007 pay revision as per DPE guidelines.
- (c) & (d): The superannuation age of the employees of SIL has been enhanced from 58 to 60 years.